

SHRI BIRENDRA SINGH RAO: We have looked into all the demands made by the States and all the drought affected States were visited by a Central team. Natural calamities do not come after a warning, and as and when there is a calamity, government takes appropriate steps. We are also thinking of devising an effective machinery at the national level to have a better preparedness in case of natural calamities and will announce those decisions later.

MR. SPEAKER: For the information of the hon. Members, there is a Calling Attention on this very subject and I think it will be thrashed out at that time. Now we pass on to the next question.

Memorandum from Central Fisheries Corporation Ltd. Employees' Association

*6. **SHRI SAMAR MUKHERJEE:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any memorandum from the Central Fisheries Corpn. Ltd. Employees' Association, Howrah regarding absorption of the staff declared surplus;

(b) if so, what steps have been taken by the Government to absorb them in public sector undertakings; and

(c) the details thereof?

THE MINISTER OF AGRICULTURE & RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Yes Sir.

(b) The Public Sector Undertakings under this Ministry and other Ministries as also the Director General of Employment under the Ministry of Labour were requested to absorb the surplus employees of the Central

Fisheries Corporation. The Govt. of West Bengal was also requested to take over some employees along with the sales-stalls, for the State Fisheries Development Corporation but they pleaded their inability to do so. Applications of employees desirous of seeking employment elsewhere are also being forwarded with liberal recommendations.

(c) So far employment has been found for 71 employees who have been actually absorbed in the following undertakings:

(i) The Food Corporation of India	45
(ii) The Central Warehousing Corporation	21
(iii) The Indian Dairy Corporation	4
(iv) The National Seeds Corporation	1
	71

In addition 14 employees have been promised absorption by the Food Corporation of India and two by the Central Warehousing Corporation.

SHRI SAMAR MUKHERJEE: The question is regarding the absorption of the Central Fisheries Corpn. staff. The Central Fisheries of Howrah is being wound up.

SHRI JYOTIRMOY BOSU: You see PUC Report.

SHRI SAMAR MUKHERJEE: Their total staff is: 386, permanent 236 and casual 150. Regarding the Central Fisheries Corporation, there is a report of the Committee on Public Undertakings submitted on 26 April 1979. The Committee had recommended that the Central Fisheries Corporation could be revived or be made viable again by changing its organisation framework, system, policy and business and by efficient management. Has the Minister given any consideration to this recommendation? Is the

government prepared to re-organise the Central Fisheries Corporation because the price of fish is a serious problem particularly in West Bengal. The Recommendations of the Public Undertakings Committee are there. This is my first question.

SHRI BIRENDRA SINGH RAO: The recommendation of the Committee to revive the Corporation was turned down by the Janata Government, it was not accepted. Later on during the Lok Dal regime, orders to stay the winding up of this corporation were issued. The Government is now considering the matter.

SHRI SAMAR MUKHERJEE: If it is revived the question of absorption elsewhere does not arise. We want that it should be revived. In case it is not revived at least the employees should not be thrown out of their jobs. Till they are finally absorbed this should not be wound up. Can I expect the Minister to consider this point?

SHRI BIRENDRA SINGH RAO: As many as 71 of the employees have already been absorbed. Government are thinking of finding places for the employees also. In the meantime the and when a decision is taken, every care will be taken to see that these employees get employment somewhere in the government undertakings.

Allotment of Rice to Kerala

*7. **SHRIMATI SUSEELA GOPALAN:** Will the Minister of AGRICULTURE be pleased to lay a statement showing:

(a) quantity of rice allotted to Kerala during the last one year, month-wise; and

(b) the demand therefor received from Kerala during the same period?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्री (श्री बीरेन्द्र सिंह राव) : (क) और (ख) एक विवरण सभा के पटल पर रखा जाता है।

विवरण

केरल की 1979 के दौरान केंद्रीय मूल त आवल की मासिक मांग और आपूर्ति

मास	मांगी गई मात्रा	आवृत्त की गई मात्रा
1	2	3
जनवरी	1,35,000	1,35,000
फरवरी	1,35,000	1,35,000
मार्च	1,35,000	1,35,000
अप्रैल	1,35,000	1,35,000
मई	1,35,000	1,35,000
जून	1,35,000	1,35,000
जुलाई	1,35,000	1,35,000
अगस्त	1,35,000	1,35,000
सितम्बर	1,35,000	1,35,000
अक्तूबर	1,35,000	1,35,000
नवम्बर	1,35,000	1,35,000
दिसम्बर	1,35,000	1,35,000

SHRIMATI SUSEELA GOPALAN: I should like to know from the hon. Minister whether it has come to his notice that rice supplied to Kerala is damaged and decayed and if so what steps he has taken to see that good rice is supplied to Kerala.

SHRI BIRENDRA SINGH RAO: It has not come to our notice that rice supplied to Kerala was damaged.

SHRIMATI SUSEELA GOPALAN: Has any complaint been received from Kerala that the rice supplied is damaged? Will he make enquiries?

SHRI BIRENDRA SINGH RAO: There was a complaint about the par-boiled rice supplied to Kerala taking a longer time in cooking. We stopped the supply of that quality of rice. If